

GOVERNMENT OF INDIA
MINISTRY OF WOMEN & CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2047
TO BE ANSWERED ON 06.12.2024

MISSION SAKSHAM ANGANWADI

2047. SHRI YOGENDER CHANDOLIA:
SMT. POONAMBEN HEMATBHAI MAADAM:
SHRI P P CHAUDHARY:
SHRI YADUVEER WADIYAR:
DR. JAYANTA KUMAR ROY:
SHRI JAGADISH SHETTAR:
SHRI KHAGEN MURMU:
SHRI PARSHOTTAMBHAI RUPALA:
SHRI DEVUSINH CHAUHAN:

Will the Minister of Women and Child Development be pleased to state:

- (a) whether the Government has extended Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) coverage to Anganwadi workers and helpers, if so, the number of beneficiaries covered thereunder, State-wise;
- (b) whether the Mission Saksham Anganwadi seeks to create a conducive environment for the holistic development of children and support the well-being of mothers, if so, the details thereof along with the funds allocated and utilized thereunder;
- (c) whether any assessment has been made regarding the implementation of mission Saksham Anganwadi, if so, the details thereof including the number of Anganwadi centres upgraded to Saksham Anganwadi; and
- (d) the role of Mission Saksham Anganwadi in creating well equipped Anganwadi centres to provide integrated Child services across the country including NCT of Delhi?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

(a) During the interim budget Financial Year (FY) 2024-25 it was announced to extend healthcare annual coverage of Rs. 5 Lakhs under Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) to all Anganwadi workers and helpers. As per the information furnished by National Health Authority (NHA), Ayushman Cards have been generated for approx 8.15 Lakh Anganwadi Workers and Helpers for all States/ UTs except for States of Odisha, West Bengal and NCT of Delhi where the State

Governments are not implementing AB-PMJAY. The State/UT wise details of beneficiaries covered under PM-JAY is placed at **Annexure I**.

(b) to (d) During the period of 15th Finance Commission, components of nutritional support for children below the age of 6 years, pregnant women and lactating mothers and Adolescent Girls; Early Childhood Care and Education [3-6 years] and Anganwadi infrastructure including modern, upgraded Saksham Anganwadi have been reorganised under the umbrella Mission Saksham Anganwadi and Poshan 2.0 for effective implementation of the scheme and for better nutritional delivery to end beneficiaries. The package of following six services is provided under Mission Poshan 2.0 scheme through a network of Anganwadi centres (AWCs) across the country:

- i. Supplementary Nutrition (SNP),
- ii. Pre-school Non-formal Education,
- iii. Nutrition & Health Education,
- iv. Immunization,
- v. Health Check-up,
- vi. Referral Services

Three of the six services, viz., Immunization, Health Check-up and Referral Services are related to health and are provided through NHM & Public Health Infrastructure.

Supplementary Nutrition is provided at AWC to registered beneficiaries. Supplementary Nutrition under the Scheme is provided for a minimum of 300 days in a calendar year, i.e., on an average 25 days in a month in the form of Hot Cooked Meals (HCM) and Take-Home Ration (THR –Not Raw Ration). All pregnant women and lactating mothers (PW&LM), children in the age group of 6-36 months, SAM children and adolescent girls in the age group of 14-18 years (in Aspirational districts of all States and all districts of North Eastern Region) are entitled to receive THR and children in the age group of 3-6 years are entitled to receive HCM and Morning Snacks under the Anganwadi Services from the AWC where they are registered.

Details of funds allocated and utilized under Mission Poshan 2.0 in the last five years are placed at **Annexure II**.

During the 15th Finance Commission cycle, 2 lakh Anganwadi Centres @ 40,000 AWCs per year are to be upgraded as Saksham Anganwadis for improved nutrition delivery and for early childhood care and development under Mission Saksham Anganwadi and Poshan 2.0. Saksham Anganwadis are equipped with infrastructure better than the conventional Anganwadi Centres by providing LED screens, water purifier/installation of RO Machine, Poshan Vatika, ECCE and BALA Paintings. As on date, a total of 1,70,337 AWCs have been approved for upgradation as Saksham AWCs.

Further, Government has also decided to upgrade all Mini AWCs with one worker to full-fledged Anganwadi Centres with one worker and one helper each.

Directions have been issued to States/UTs to co-locate Anganwadi Centres, which are running on rent without sufficient infrastructure, at nearby Primary Schools, where space is available.

Under Mission Poshan 2.0, Anganwadi workers (AWWs) have been technologically empowered with the provision of smartphones for efficient monitoring of activities and better service delivery for beneficiaries. The mobile application Poshan Tracker digitizes physical registers used by Anganwadi workers. It improves the quality of their work while simultaneously allowing them more time for monitoring of all activities going on in the anganwadi.

In addition to AWWs, Smartphones are also provided to Supervisors and Block Coordinators. Similarly, data recharge support is provided to AWWs, Supervisors and Block Coordinators.

Regular monitoring of growth parameters is essential for identifying children who may be malnourished and for making timely interventions. Therefore, Anganwadi centres have been equipped with Growth Monitoring devices like infantometer, stadiometer, weighing scale-infant, weighing scale – Mother & Child.

A third party evaluation of all Centrally Sponsored Schemes in Women and Child Development Sector including Anganwadi services was conducted by NITI Aayog in 2020. The evaluation found the impact of Anganwadi Services scheme as satisfactory. Review of the scheme and its components is a continuous process and based on learnings, outcomes, suggestions and proposals, Government takes appropriate action from time to time.

Annexure I

Statement referred to in reply to Part (a) of Lok Sabha Unstarred Question No.2047 to be answered on 06.12.2024 regarding "Mission Saksham Anganwadi"

S. No.	State/UT	Total number of beneficiaries whose Ayushman Card have been created (AWW and AWH) under PM-JAY
1	Andaman & Nicobar Islands	453
2	Andhra Pradesh	42523
3	Arunachal Pradesh	1544
4	Assam	59391
5	Bihar	68581
6	Chhattisgarh	67829
7	Dadra & Nagar Haveli - Daman & Diu	507
8	Goa	629
9	Gujarat	49002
10	Haryana	17657
11	Himachal Pradesh	8128
12	J&K	34498
13	Jharkhand	31755
14	Karnataka	48479
15	Kerala	24444
16	Ladakh	1449
17	Lakshadweep	64
18	Madhya Pradesh	102411
19	Maharashtra	70365
20	Manipur	5739
21	Meghalaya	4523
22	Mizoram	2376
23	Nagaland	4591
24	Puducherry	395
25	Punjab	18481
26	Rajasthan	34874
27	Sikkim	1227
28	Tamil Nadu	6990
29	Telangana	15505
30	Tripura	7940
31	UT-Chandigarh	370
32	Uttar Pradesh	65176
33	Uttarakhand	18065
	Total	815961

Annexure II

Statement referred to in reply to Part (b) to (d) of Lok Sabha Unstarred Question No.2047 to be answered on 06.12.2024 regarding "Mission Saksham Anganwadi"

The details of Central share released and utilized under Mission Poshan 2.0 during the last five years:

(Rupees in crores)										
SN	Name of the State/UT	Mission Poshan 2.0								
		2019-20		2020-21		2021-22		2022-23		2023-24*
		Funds released	Funds Utilized	Funds released	Fund utilised	Funds released	Fund utilised	Funds released	Fund utilised	Funds released
1	Andaman and Nicobar Islands	14.98	13.34	16.37	6.37	19.71	13.36	3.85	5.17	12.15
2	Andhra Pradesh	825.24	686.20	701.82	763.99	744.60	749.91	827.79	721.45	705.68
3	Arunachal Pradesh	134.71	134.79	82.92	65.01	170.83	230.77	137.78	145.74	162.06
4	Assam	1365.53	1241.33	1109.75	1255.72	1319.90	1432.19	1651.63	1717.00	2233.31
5	Bihar	1539.37	1253.87	1288.98	1444.36	1574.43	1608.02	1740.09	1586.61	1859.29
6	Chandigarh	17.03	13.30	13.35	16.08	15.32	23.09	33.10	33.10	19.79
7	Chattisgarh	483.88	548.81	513.95	542.07	606.73	522.72	668.96	571.80	579.46

8	Dadra & Nagar Haveli and Daman & Diu	17.20	8.24	9.02	9.02	9.33	9.56	5.80	5.80	11.97
9	Delhi	133.06	140.49	102.70	139.84	133.11	125.52	182.77	142.84	161.81
10	Goa	16.02	17.02	20.44	17.46	10.84	12.92	14.71	16.83	13.95
11	Gujarat	854.00	725.25	633.13	873.79	839.86	757.92	912.64	552.30	1126.80
12	Haryana	181.00	149.87	185.29	232.54	173.03	146.99	195.25	150.24	225.78
13	Himachal Pradesh	251.82	295.25	258.55	295.89	247.99	386.68	270.24	247.76	301.09
14	Jammu & Kashmir	332.85	328.31	294.17	450.82	405.74	704.57	479.01	416.23	530.88
15	Jharkhand	436.10	455.87	464.33	348.68	352.98	183.30	430.91	596.03	664.30
16	Karnataka	861.87	916.51	697.17	1012.84	1003.70	984.62	765.87	885.65	912.96
17	Kerala	321.42	331.23	352.03	384.79	388.23	397.98	444.98	325.43	306.64
18	Ladakh	0.00	0.00	24.18	24.69	14.70	14.67	18.79	18.79	19.62
19	Lakshadweep	2.59	1.27	3.06	2.06	2.11	2.73	0.44	0.44	2.88
20	Madhya Pradesh	1225.60	1276.10	1238.06	1125.20	1085.47	1055.83	1011.57	1038.67	1123.11
21	Maharashtra	1669.40	1416.45	1205.99	1517.51	1713.39	1609.02	1646.17	1589.97	1699.52
22	Manipur	162.54	142.27	175.77	148.45	228.92	177.28	135.95	167.74	201.28
23	Meghalaya	225.66	181.19	177.92	185.25	173.33	177.86	192.39	200.24	269.69
24	Mizoram	63.26	56.45	74.60	64.67	59.32	61.57	42.81	46.65	100.27

25	Nagaland	178.92	169.55	167.23	169.19	159.80	160.21	199.30	190.47	262.91
26	Odisha	860.66	892.46	858.68	896.85	1065.98	871.20	923.92	884.92	968.80
27	Puducherry	9.86	8.45	4.38	3.50	2.78	6.13	0.12	6.68	4.48
28	Punjab	201.44	175.11	174.71	207.82	383.52	177.94	75.31	247.25	307.87
29	Rajasthan	673.95	665.42	641.77	702.90	682.65	771.64	974.02	936.17	1091.96
30	Sikkim	29.47	33.70	24.50	26.06	25.73	24.59	20.33	24.09	33.49
31	Tamil Nadu	764.73	652.94	619.43	695.85	655.38	681.28	766.81	741.30	880.79
32	Telangana	529.96	420.08	405.32	564.04	482.33	479.30	550.69	503.33	507.87
33	Tripura	166.47	164.05	154.16	177.85	186.72	171.66	150.52	186.55	244.22
34	Uttar Pradesh	2544.00	2480.79	2017.49	1925.75	2407.55	2341.91	2721.87	2622.64	2668.69
35	Uttarakhand	373.96	378.21	327.92	350.07	353.65	336.03	425.84	364.77	288.24
36	West Bengal	1165.26	1321.90	1066.64	897.89	668.35	1378.31	1227.59	1455.89	1237.56
Total		18633.81	17696.07	16105.78	17544.87	18368.01	18789.28	19849.82	19346.54	21741.17

*Utilization certificate for FY 2023-24 not yet due.
